

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 18 OF 2015 IN
IA NO. 187 OF 2015 IN
APPEAL NO. 21 OF 2014 & IA NO. 251 OF 2015
AND
APPEAL NO. 204 OF 2015 & IA NO. 343 OF 2017**

Dated: 20th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**REVIEW PETITION NO. 18 OF 2015 IN
IA NO. 187 OF 2015 IN
APPEAL NO. 21 OF 2014 & IA NO. 251 OF 2015**

Indian Wind Energy Association & Anr.

**.... Review Petitioner(s) /
Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Review Petitioner / Appellant(s):

**Mr. Hemant Singh
Mr. Nishant Kumar**

Counsel for the Respondent(s)

: Ms. Suparna Srivastava for R-1

**Mr. M. G. Ramachandran
Ms. Deepa Chawan
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2**

**Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-8 & 9**

**Mr. Ruchir Mishra
Mr. Sanjeev Saxena for R-10**

:2:

APPEAL NO. 204 OF 2015 & IA NO. 343 OF 2017

Indian Wind Energy Association & Anr.

.... **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M. G. Ramachandran
Ms. Deepa Chawan
Mr. Anand K. Ganesan
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

Mr. Ruchir Mishra
Mr. Sanjeev Saxena for R-10

ORDER

IA No. 343 of 2015 (for exemption from filing certified copy of the impugned order) is allowed.

We have heard learned counsel for the parties. List the review petition along with appeal for further hearing on **21.09.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd